

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No.39 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

Order No.03

Date: 07.07.2020

This case is taken up through video conferencing.

Learned counsel for the petitioner prays for and is allowed two weeks' time to remove the defect(s), as pointed out by the office.

Sanjay/

(Rajesh Shankar, J.)